

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE

SPSR Nellore District

PRESENT: Kum C.Yamini

Principal District Judge, Nellore

Sub: PUBLIC SERVICES – APJMSS – Certain deputations and cancellation of deputations in various cadres – Orders – Issued - Regarding.

- Ref: 1. This court's proceedings in R.C.A No.27/2021 dated 20.03.2021 communicated in Dis No.1199 dated 20.03.2021.
2. Letter of the I Additional Senior Civil Judge, Nellore dated 23.03.2021 submitted in Dis No.107 dated 23.03.2021.

The undersigned is pleased to pass the following

ORDER

RCA No.30 /2021 DATED 25.03.2021

The deputation of Sri K.Narasimha Rao, Superintendent, V Additional Judicial Magistrate of I Class Court, Nellore to work in I Additional District Court, Nellore is hereby cancelled.

The orders of deputation of Smt U.Maheswari, Superintendent, Junior Civil Judge's Court, Naidupet to work in V Additional Judicial Magistrate of I Class Court, Nellore issued in the reference 1st cited is cancelled and the individual is hereby deputed to work in I Additional District Court, Nellore until further orders.

The orders of deputation of Sri Ch.Phanendra, Junior Assistant (contract basis), Special Magistrate Court, Atmakur to work in Special Judicial Magistrate of I Class for Railways, Nellore issued in the reference 1st cited is cancelled and the individual is deputed to work in I Additional Senior Civil Judge's Court, Nellore until further orders.

Sri T.S.N.Murthy, Junior Assistant, I Additional Senior Civil Judge's Court, Nellore is hereby deputed to work in Special Judicial Magistrate of I Class for Railways, Nellore until further orders.

- N.B: 1. The individuals shall be relieved forthwith.
2. The orders are placed in the Web Site of the Principal District Court, Nellore <https://districts.ecourts.gov.in/nellore> and the concerned Presiding Officers are requested to download the said proceedings and the copy downloaded from the Web Site is valid for taking further action.

Principal District Judge,
Nellore.

To
The individuals through their Presiding Officers.

Copies to:-

1. The Judicial Officers concerned.
2. The System Officer, Principal District Court, Nellore with a direction to place the order in the District Court Website.
3. The file/-

Dis 1330
25.3.21